Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1738/2019 & IA 2053/2019 in DFR No. 2295/2019 (IA 1738/2019 - For condonation of delay in filing the Appeal & IA 2053/2019 - For condonation of delay in refiling the Appeal)	Karnataka Power Transmission Corporation Ltd. VS Central Electricity Regulatory Commission & Ors.	2295/2019 Dated 16/09/2019	28/11/2019		02/12/2019 Court - 1
2	APL No. 403/2019 & IA 2098/2019 (IA 2098/2019 - For Exemption from filing legible Copy)	Tata Power Delhi Distribution Ltd. VS Delhi Electricity Regulatory Commission	2334/2019 Dated 14/10/2019	28/11/2019		02/12/2019 Court - 1